

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1261/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES: Salvagnini Maschinenbau Bmbh
V/s.
Manik Industires Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Kachwala	Advocate	
2.	Mr. Ashwin Chivalwale i/b HSA Advocates for the operational creditor	Advocate	
3.	Minalshi Nimbaur i/b. S.D. Israai law chambers	Adv for Reg.	Minalshi

ORDER

CP No. 1261/ I&BP/NCLT/MB/MAH/2017

The parties have reported that Settlement is likely to happen, at their request, list this matter on 14.9.2017 for Settlement.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)